

DELHI MOTOR VEHICLES (THIRD AMENDMENT) RULES

THE DEPUTY MINISTER IN THE MINISTRY OF TRANSPORT AND SHIPPING (SHRI BHAKT DARSHAN): I beg to lay on the Table—

(1) A copy of the Delhi Motor Vehicles (Third Amendment) Rules, 1967, published in Notification No. F.3(10)/67-Transport in Delhi Gazette dated the 13th March, 1968, under sub-section (3) of section 133 of the Motor Vehicles Act, 1939. [Placed in Library. See No. LT-1459/68].

(2) A statement showing reasons for delay in laying the above Notification.

MINISTERS' (ALLOWANCES, MEDICAL TREATMENT & OTHER PRIVILEGES) AMENDMENT RULES

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI K. S. RAMASWAMY): I beg to lay on the Table a copy of the Ministers' (Allowances, Medical Treatment and other privileges) Amendment Rules, 1968, published in Notification No. G.S.R. 894 in Gazette of India dated the 18th May, 1968 under sub-section (2) of section 11 of the Salaries and Allowances of Ministers Act, 1952. [Placed in Library. See No. LT-1460/68].

12.02 hrs.

STATEMENT RE. PRIME MINISTER'S VISIT TO SINGAPORE, AUSTRALIA, NEW ZEALAND AND MALAYSIA

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY, MINISTER OF PLANNING AND MINISTER OF EXTERNAL AFFAIRS (SHRIMATI INDIRA GANDHI): From 19th May to 1st June I visited Singapore, Aus-

tralia, New Zealand and Malaysia, in response to invitations from the Heads of the friendly Governments concerned. The cordiality and warmth with which we were received, not only by the Governments but also by the people, reflected the goodwill and friendship which they have for India.

I had visited Malaysia and Singapore before, though not as Prime Minister. But with regard to Australia and New Zealand, it was a voyage of discovery. Although we have known these two countries through our Membership of the Commonwealth and have had good and friendly relations with them, I felt that it was essential for us to have more direct contacts.

The central purpose of my visit was to make personal contact with the distinguished leaders of these countries, and to exchange ideas with them on current international problems and matters of mutual interest. The visit also provided an opportunity to strengthen our bilateral relations and to promote proper understanding of our problems, our policies, our endeavours and our achievements. I think I was also able to correct certain impressions which had been created in recent years because of our economic and other difficulties.

It was not my intention to seek specific agreements or to undertake negotiations on specific matters. However, the officials accompanying me availed of the opportunity to discuss, with their counterparts, matters relating to the furthering of bilateral cooperation in the economic, technical, scientific and cultural fields.

I had invited our Heads of Missions from Indonesia, Laos, Cambodia, Thailand, Malaysia and Singapore to meet me in Kuala Lumpur for consultations. They gave a first-hand assessment of the situation, and the thinking in these countries, on current problems, and of our developing bilateral relations. I am glad to inform the House that our relations with these and other coun-